

ing certain amendments to Notification Nos. 61/86-CE, and 69/86-EC, dated the 10th February, 1986 so as to modify the heading Nos. of Central Excise Tariff eligible for duty concessions and to remove certain difficulties relating to availment of exemption on copper winding wire.

- (vi) G.S.R. 412 (E) published in Gazette of India dated the 31st March, 1989 together with an explanatory memorandum making certain amendments to Notification No. 175/86-CE, dated the 1st March, 1986 so as to enlarge the coverage of items covered therein and extending the validity of the Notification upto 31st March, 1990. [Placed in Library See No. LT-7816/89]

12.12 1/2 hrs.

RULES COMMITTEE

Second Report

[English]

PROF. N.G. RANGA (Guntur): I beg to lay on the Table, under sub-rule (1) of rule 331 of the Rules of Procedure and Conduct of Business in Lok Sabha, the Second Report (Hindi and English versions) of the Rules Committee.

12.13 hrs.

COMMITTEE ON PETITIONS

Eighth Report

[English]

SHRI BALASAHEB VIKHE PATIL (Kopargaon) : I beg to present the Eight Report (Hindi and English versions) of the Committee on Petitions.

12.13 1/4 hrs.

DEMANDS FOR EXCESS GRANTS
(GENERAL), 1986-87

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K.GADHVI): I beg to present a statement (Hindi and English versions) showing Demands for Excess Grants in respect of the Budget (General) for 1986-87.

12.13 1/2 hrs.

UNION DUTIES OF EXCISE (DISTRIBUTION) AMENDMENT BILL*

[English]

THE MINISTER OF FINANCE (SHRI S.B.CHAVAN): I beg to move for leave to introduce a Bill further to amend the Union Duties of Excise (Distribution) Act, 1979.

MR. DEPUTY-SPEAKER: The question is :

"That leave be granted to introduce a Bill further to amend the Union Duties of Excise (Distribution) Act, 1979."